

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 4115
TO BE ANSWERED ON 10.08.2017

PPP MODEL FOR MINERAL EXPLORATION

4115. SHRI CH. MALLA REDDY:

Will the Minister of MINES be pleased to state:

- (a) whether the Government plans a PPP model to encourage private sector participation and for giving a fillip to mineral exploration in the country and if so, the details thereof;
- (b) whether there are differences in stamp duty in various States and if so, the details thereof;
- (c) whether the Government plans to undertake mapping of minerals and updating of data on minerals for making an accurate assessment of mineral reserves in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): Yes, Madam. In order to encourage private sector participation in mineral exploration sector, a framework for engaging private exploration entities in mineral exploration has been finalized. Government has established the 'National Mineral Exploration Trust' (NMET) to enhance mineral exploration in the country. NMET has empanelled 13 private exploration agencies for this purpose.

(b): As per the Constitutional scheme of distribution of legislative powers in respect of Stamp Duty i.e., the rate and manner of levy of stamp duty on the instrument of mining lease lies within the legislative jurisdiction of States. These matters are decided by the individual States in their respective legislations, the details of which are not maintained at the Centre.

(c) & (d): Exploration is a continuous process and the estimation of quantity of mineral resources is carried out on the basis of survey/ exploration of minerals. Exploration agencies like Geological Survey of India [GSI], Mineral Exploration Corporation Limited [MECL], State DGMS, State/ Central Undertakings and private sector companies carry out exploration of mineral deposits in the country.

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